



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
53	<a href="#">WP(C)/4087/2024</a> FIXED	ABINASH SINGH KOIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/2646/2024</a> in WP(C)/4087/2024	THE DIRECTOR <b>Versus</b> ABINASH SINGH KOIRI AND ANR	MS. D D BARMAN	R SARMAH
54	<a href="#">WP(C)/4440/2024</a>	ABINASH SINGH KOIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
55	<a href="#">WP(C)/4522/2024</a> B/O	DIPIKA HOJAI <b>Versus</b> THE NORTH CAACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, N C HILLS
56	<a href="#">WP(C)/4530/2024</a> B/O	NURUL ISLAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
57	<a href="#">WP(C)/4544/2024</a> B/O	JAYANTA KUMAR SARMA <b>Versus</b> KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	
58	<a href="#">WP(C)/4548/2024</a> B/O	JEET PRITAM DAS <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. P D NAIR MR P R SARMA	DY.S.G.I. SC, N M C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, U G C SC, HEALTH
59	<a href="#">WP(C)/4549/2024</a> B/O	NAMITA DEBNATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
58	<a href="#">Crl.Pet./310/2024</a> B/O	ASHRAFUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS N AKTAR	MS. M. KHATUN (R-2,3) PP, ASSAM
<b>ORDERS</b>				
59	<a href="#">Crl.Rev.P./444/2009</a> (SUM- MOTO)., WITH OFFICE NOTE, FIXED	XXX <b>Versus</b> IN RE - SHRI S K SAHARIA	MRS.M S SUNDI MR.P SUNDHI	MR. P CHOUDHURY (R-3, R-4, R-6, R-7, R-9) MR. N ANAND (R-1) MR.U K BARMAN (R-1) MRS. M S SUNDI MR. K SAIKIA (R-3, R-4, R-6, R-7, R-9) MR. J MAHILARY (R-3, R-4, R-6, R-7, R-9) MR. H ALI (R-1) MR. A K SINGH (R-1) MR.V N UPADHYAY MR. D TALUKDAR (R-3, R-4, R-6, R-7, R-9) MR. S S A RAHMAN (R-1) MR. P SUNDHI
60	<a href="#">Crl.A./82/2021</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	JAILSING BAGLARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA MR J PAYENG MS. M BORUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/176/2021</a> in Crl.A./82/2021	JAILSING BAGLARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
61	<a href="#">I.A.(Crl.)/528/2021</a> WITH OFFICE NOTE, FIXED in Crl.A./6389/2021	SANJAY GUPTA <b>Versus</b> SMT. RUNJUN BORAH AND ANR.	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./6389/2021</a> (Filing Number)	SRI SANJAY GUPTA <b>Versus</b> SMT. RUNJUN BORAH AND ANR. A	MR. M A ISLAM	
62	<a href="#">I.A.(Crl.)/562/2022</a> 2 Y 2 M 15 D :WITH LCR 4 FILES, B/O in Crl.A./235/2022	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./235/2022</a>	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
63	<a href="#">Crl.A./187/2023</a> B/O	ROPIKA BIBI <b>Versus</b> AZIZUL HOQUE (GAOBURAH) AND 8 ORS. E	MR Z HUSSAIN MR. M HOQUE	MR. M A MONDAL MR. A ISLAM MR E HUSSAIN
64	<a href="#">Crl.A./188/2024</a> (AT 2:00 PM), LCR 1 BUNDLE, BY SLIP	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/553/2024</a> in Crl.A./188/2024	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
65	<b>WITH</b> <a href="#">Crl.A./174/2024</a>	RAMAKANTA GAYARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
66	<a href="#">Crl.A./218/2024</a> WITH OFFICE NOTE, B/O	DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/644/2024</a> in Crl.A./218/2024	DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	
67	<a href="#">I.A.(Crl.)/229/2024</a> (AT 2:00 PM), LCR 4 FILES, BY SLIP in Crl.A./62/2024	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./62/2024</a>	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
37	<a href="#">WA/313/2024</a> B/O	M/S FEEDBACK INFRA PVT LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	DY.S.G.I. SC, NHDC
38	<a href="#">WP(C)/4531/2024</a> B/O	THE CHAIRMAN CUM MANAGING DIRECTOR BSNL AND 2 ORS <b>Versus</b> SHASHI KANT AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 11:00 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
11	<a href="#">WP(C)/4528/2024</a> B/O	JUHURA KHATUN @ JOHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	<a href="#">WP(C)/4513/2024</a> B/O	GIRINDRA NATH ROY AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, IRRIGATION SC, FINANCE DEPTT.
<b>ADMISSION</b>				
48	<a href="#">WP(C)/2521/2024</a> FIXED	MD. ABDUL LATIF <b>Versus</b> FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
<b>ORDERS</b>				
49	<a href="#">I.A.(Civil)/2638/2024</a> B/O in WP(C)/4548/2019	ALAKA DEVI <b>Versus</b> GAUHATI UNIVERSITY AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	SC, G U
	<b>WITH</b> <a href="#">WP(C)/4548/2019</a>	NAGEN CHANDRA SARMA <b>Versus</b> GAUHATI UNIVERSITY AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	SC, G U



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
53	<a href="#">WP(C)/3804/2023</a> AT 10:30 AM	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3307/2023</a> in WP(C)/3804/2023	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
54	<b>WITH</b> <a href="#">WP(C)/6596/2023</a>	M/S S H ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
<b>WITHDRAWAL</b>				
55	<a href="#">WP(C)/2704/2021</a> B/O	M/S BAID INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH A CHAKMA L CHOUDHURY	MR. S CHAMARIA (r-3) MR. M MAHANTA (R NO.3) MR A N SARMAH (r-3) MR M M ZAMAN (r-3) SC, INDUSTRIES
<b>MOTION</b>				
56	<a href="#">WP(C)/4527/2024</a> B/O	TINSUKIA MUNICIPAL BOARD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A DEKA MR. S S ROY MR. S BORTHAKUR	DY.S.G.I. SC, SBI SC. EPFO
57	<a href="#">WP(C)/4536/2024</a> B/O	SANGITA CHUTIA <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	SC, APDCL
58	<a href="#">WP(C)/4540/2024</a> B/O	SHRIRAM RABIDAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD

59	<a href="#">WP(C)/4550/2024</a> B/O	AK INTERIOR AND EXTERIOR ASSOCIATES <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	
<b>ADMISSION</b>				
60	<a href="#">WP(C)/6603/2019</a> FIXED	SLT INFRACON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
61	<a href="#">WP(C)/1391/2023</a> FIXED	DAYANANDA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K BARMAN	SC, CO OP GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

-

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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19)	MR. S A AHMED	05-09-2024	To	10-09-2024
20)	MR. R K BHATRA	15-09-2024	To	20-09-2024
21)	MR. P MAHANTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
16	<a href="#">Crl.A./474/2023</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2, FIXED	DAINEISANG PUDAITE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	MR. B K SEN (R-2) MR A HUSSAIN (R-2) N HASAN (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/444/2024</a> <b>in</b> Crl.A./474/2023	DAINEISANG PUDAITE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
17	<a href="#">Crl.A./145/2024</a> WITH OFFICE NOTE, B/O	MD. RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/453/2024</a> <b>in</b> Crl.A./145/2024	MD. RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
18	<a href="#">Crl.A./166/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O	RAHUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/506/2024</a> <b>in</b> Crl.A./166/2024	RAHUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[THIS BENCH WILL SIT AT 10:30 AM

THE SPECIAL DIVISION BENCH AND SINGLE BENCH OF  
HONOURABLE MR JUSTICE ROBIN PHUKAN WILL SIT  
AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">CRL.A(J)/25/2020</a> 7 Y 1 M 29 D :(AT 10:30 AM)	DHANIRAM GOUR <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
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21)	MR. P MAHANTA	06-09-2024	To	06-09-2024



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**[ For Friday,6th September 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER  
RISING OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
41	<a href="#">Cont.Cas(C)/59/2020</a> B/O	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
	<b>WITH</b> <a href="#">I.A.(Civil)/2509/2022</a> <b>in</b> Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
42	<a href="#">Cont.Cas(C)/499/2022</a> B/O	PROVATI DAS <b>Versus</b> SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1)
43	<a href="#">Cont.Cas(C)/271/2024</a> B/O	SCHOOL MANAGING COMMITTEE MOUKOWA UZIRAR CHAR ME MADRASSA AND 9 ORS <b>Versus</b> MAMATA HOJAI AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR. M A SHEIKH (R-5) MS F INTAZ (R-5) MR. W A SHEIKH (R-5)

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
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20)	MR. R K BHATRA	15-09-2024	To	20-09-2024
21)	MR. P MAHANTA	06-09-2024	To	06-09-2024





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
47	<a href="#">Bail Appln./2144/2024</a>	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	MR. P SAIKIA, LEGAL AID COUNSEL R2 PP, ASSAM
<b>MOTION</b>				
48	<a href="#">CRP(IO)/332/2024</a> B/O	DHAMBARUDHAR DAS AND 7 ORS. <b>Versus</b> NILA RAM DAS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	
<b>ADMISSION</b>				
49	<a href="#">WP(C)/1598/2024</a> FIXED	DR. JAYANTA KUMAR DAS AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
50	<a href="#">RSA/114/2024</a> FIXED	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1928/2024</a> <b>in</b> RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
<b>ORDERS</b>				
51	<a href="#">Tr.P.(C)/23/2023</a> WITH LCR, FIXED	SMTI USMA SULTANA <b>Versus</b> FAKAR UDDIN AHMED	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	MR S HOQUE
<b>HEARING</b>				
52	<a href="#">FAO/31/2024</a> PART-HEARD, WITH LCR, FIXED	E EIGHTEEN.COM LTD AND 2 ORS <b>Versus</b> FITJEE LTD	MR. S SARMA MR D DAS	MR. U HAZARIKA MR. J ROY
	<b>WITH</b> <a href="#">I.A.(Civil)/1359/2024</a> <b>in</b> FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS <b>Versus</b> FITJEE LTD	MR. S SARMA MR D DAS	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
48	<a href="#">WP(C)/3279/2024</a> FIXED	TRIDIV CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR T CHAKRABORTY MR J DAS MS. P GARGO MR. R K SARMA	MR. S DUTTA (R-4) GA, ASSAM MR. S DUTTA (R-4) MR S DUTTA (R-4) SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-III AND MAC.APPEAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
57	<a href="#">WP(C)/3356/2024</a> (CONNECTED WITH ITEM NO. 43 IN THE DAILY LIST), B/O	DR. PLABAN BORA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC
58	<a href="#">WP(C)/3996/2024</a> FIXED	TAPAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S P SHARMA MR. A KASHYAP MR. K AHMED	GA, ASSAM SC, REVENUE SC, IRRIGATION
59	<a href="#">WP(C)/4001/2024</a> FIXED	GS-195323A- J STANLY JOHN AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 15 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024
18)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
19)	MR. S A AHMED	05-09-2024	To	10-09-2024

20) MR. R K BHATRA  
21) MR. P MAHANTA

15-09-2024  
06-09-2024

To 20-09-2024  
To 06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
61	<a href="#">WP(C)/4483/2024</a> FIXED	M/S MEGA ELECTRICALS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM SC, PWD
<b>ADMISSION</b>				
62	<a href="#">WP(C)/2752/2019</a> FIXED	DINABANDHU NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D K SARMAH MS. A TALUKDAR	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI SC, BTC(R-9)
63	<b>WITH</b> <a href="#">WP(C)/300/2019</a>	DINABANDHU NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR	GA, ASSAM MR. A C SARMA (R7,R8) MR. B HALDAR (R7,R8) MR G BHARADWAJ (R7,R8)
<b>BAIL HEARING (BA)</b>				
64	<a href="#">Bail Appln./2136/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED	NEUTON DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024

9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
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16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024
18)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
19)	MR. S A AHMED	05-09-2024	To	10-09-2024
20)	MR. R K BHATRA	15-09-2024	To	20-09-2024
21)	MR. P MAHANTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,6th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
57	<a href="#">Bail Appln./1679/2024</a> (AT 2:00 PM)	SUMAN ROY <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
<b>WITHDRAWAL</b>				
58	<a href="#">Crl.Pet./809/2023</a> B/O	SUBHASH CHANDRA DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N C DAS	MR P NEOG (R2) PP, ASSAM
59	<a href="#">AB/2327/2024</a> B/O	AJMAL HUSSAIN CHOWDHURY <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN T A LASKAR A BORBHUYAN	PP, ASSAM
<b>MOTION (BA)</b>				
60	<a href="#">Bail Appln./2679/2024</a> B/O	GAJI RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
61	<a href="#">Bail Appln./2680/2024</a> B/O	SOURAV BAIDYA AND ANR <b>Versus</b> STATE OF ASSAM	MR. S C KEYAL M DEKA MS. N KAKATI P K KHAKHOLIA K JAIN	PP, ASSAM
62	<a href="#">Bail Appln./2682/2024</a> B/O	SOURAV BAIDYA AND ANR <b>Versus</b> STATE OF ASSAM	MR. S C KEYAL M DEKA MS. N KAKATI P K KHAKHOLIA K JAIN	PP, ASSAM
<b>MOTION</b>				
63	<a href="#">AB/2364/2024</a> B/O	BABLU AHMED BARBHUIYA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
64	<a href="#">AB/2368/2024</a> B/O	DIPAK PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM

**ADMISSION**



65	<a href="#">Crl.Pet./1130/2023</a> B/O	RAJEEV KUMAR KHANNA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. B DEKA MS. T SOM	SC, CBI
<b><u>BAIL HEARING (BA)</u></b>				
66	<a href="#">Bail Appln./2454/2024</a> FIXED.	DIPJYOTI KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
<b><u>ORDERS</u></b>				
67	<a href="#">I.A.(Crl.)/842/2024</a> CONNECTED WITH ITEM NO 47 IN THE DAILY CAUSE LIST in AB/2079/2024	AZMAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM,	MRS. K DEVI MR. N H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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**[ For Friday,6th September 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	<a href="#">AB/2132/2024</a> B/O	GIASUDDIN ALIAS GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
<b>WITH</b>				
2	<a href="#">AB/2060/2024</a>	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(CrI.)/760/2024</a> in AB/2060/2024	AZIBUR RAHMAN, <b>Versus</b> ABDUL MATIN AND ANR		MR. T J MAHANTA MR J C BORAH PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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19)	MR. S A AHMED	05-09-2024	To	10-09-2024

20) MR. R K BHATRA  
21) MR. P MAHANTA

15-09-2024  
06-09-2024

To 20-09-2024  
To 06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,6th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
56 <a href="#">WP(C)/3949/2012</a>	NILA KANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D C K HAZARIKA MS.S DHADUMIA MS.P DEVI	GA, ASSAM MR.A J DAS(R- 3 to 8) MR.T ROY MR.N BORUAH(R- 3 to 8) MR.S DEY MR.P SEN
57 <a href="#">WP(C)/4615/2013</a>	NO. 971170449 CT/GD LEKH RAJ <b>Versus</b> THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
58 <a href="#">WP(C)/6275/2015</a> CAVT./360/2015	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MRJ C BORAH	MR. M KHANR-5and6 MRJ RAHMAN(R-5&6) SC, ELEMENTARY EDUCATION
<b>WITH</b>			
59 <a href="#">WP(C)/3721/2015</a> CAVT. NO. 360/2015	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J C BORAH	MR. K R PATGIRI (R7) MR. M KHAN(R-7) MR J RAHMAN SC, ELEMENTARY EDUCATION FOR CAVEATOR MRS. C DAS (R7)
60 <a href="#">WP(C)/2776/2020</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
<b>WITH</b>			
61 <a href="#">WP(C)/6004/2022</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
62 <a href="#">WP(C)/6962/2021</a>	RUDRA CHANDRA DAS <b>Versus</b> THE VICE CHANCELLOR, GAUHATI UNIVERSITY AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, G U
63 <a href="#">WP(C)/6576/2022</a>	SYED SHAH SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.

64	<a href="#">WP(C)/1615/2023</a>	BANJIT CHUTIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, N C T E SC, CBSE (R-4)
65	<a href="#">WP(C)/1792/2023</a>	ALA UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. D A KAIYUM (R- 6) MR A HUSSAIN MR. A T SARKAR MS S PATAR MR. M S MONDAL (R- 6)
<b>WITH</b>				
66	<a href="#">WP(C)/3368/2023</a>	ABDUL JALIL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR G U AHMED (r-5) MR. R ISLAM (r-5) SC, FINANCE
67	<a href="#">I.A.(Civil)/3856/2023</a> in WP(C)/5398/2022	MD. SANIDUL ISLAM <b>Versus</b> ABDUR RAHIM,	MR. R ALI MR M Z SHAH MD P RAHMAN	SC, ELEM. EDU MR. M K CHOUDHURY GA, ASSAM
<b>WITH</b>				
	<a href="#">WP(C)/5398/2022</a>	MD. SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. I H SAIKIA MR M Z SHAH MD P RAHMAN MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, ELEM. EDU SC, ELEM. EDU MR. M K CHOUDHURY (R-5) MR A BORKATAKI (R-5) MR M SARMA (R-5)
68	<a href="#">WP(C)/3949/2023</a>	GIYAS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
<b><u>WITHDRAWAL</u></b>				
69	<a href="#">AB/1734/2024</a> B/O	AMAR CHOWAN <b>Versus</b> STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
<b><u>MOTION</u></b>				
70	<a href="#">Crl.Rev.P./309/2024</a> FIXED.	INDRA KATAKI <b>Versus</b> THE STATE OF ASSAM	MR G KAKOTI MR. K BORUAH S MEDHI	PP, ASSAM
71	<a href="#">Crl.Rev.P./345/2024</a> B/O	BHAITI PAYENG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/845/2024</a> in Crl.Rev.P./345/2024	BHAITI PAYENG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
72	<a href="#">Crl.Pet./998/2024</a> FIXED	SOBAN ALI @ SOBAHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
73	<a href="#">Crl.Pet./1101/2024</a> B/O	GIRISH KUMAR PANYANG @ GIRISH PANYANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	PP, ASSAM
74	<a href="#">AB/2363/2024</a> B/O	GOUTAM KR SAHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY	PP, ASSAM
<b><u>ADMISSION</u></b>				
75	<a href="#">WP(C)/3590/2019</a> FIXED	BARBARI UNNYAN SAMITY AND 6 ORS. <b>Versus</b> M/S. BRAHMAPUTRA BUSINESS PVT. LTD. AND 6 ORS.	MR. P K DAS MS. B DAS	GA, ASSAM MR. B. CHOUDHURY MR. S. BORA MR. B. GOGOI SC, GMC SC, GDD

**BAIL HEARING (BA)**

76	<a href="#">Bail Appln./2477/2024</a> FIXED	IRSAD ALI @ IRSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
77	<a href="#">Bail Appln./2619/2024</a> FIXED	SMT. PURABI DEY @ PURABI DEY BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
78	<a href="#">Bail Appln./2632/2024</a> FIXED	RAKESH GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM

**BAIL HEARING**

79	<a href="#">AB/1469/2024</a> BY SLIP	AZIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
80	<a href="#">AB/1781/2024</a> BY SLIP	MOHIBUR ALI @ MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024
18)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
19)	MR. S A AHMED	05-09-2024	To	10-09-2024
20)	MR. R K BHATRA	15-09-2024	To	20-09-2024
21)	MR. P MAHANTA	06-09-2024	To	06-09-2024



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# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR FRIDAY, THE 6<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]

[ AT 2:00 PM ]

**BEFORE**

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

[ COURT NO: 20 ]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## **ADMISSION**

1. I.A.(CIVIL) 143/2022 IN REVIEW PET. 10/2022	THE UNION OF INDIA AND 2 ORS <b>VERSUS</b> THE STATE OF NAGALAND AND 2 ORS	S.K. MEDHI THUYEKHRULU	GOVT ADV NL
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### **WITH**

REVIEW PET. 10/2022	THE UNION OF INDIA AND 2 ORS <b>VERSUS</b> THE STATE OF NAGALAND AND 2 ORS	S.K. MEDHI THUYEKHRULU	GOVT ADV NL IMTI LONGJEM ESTHER LHOUSINO VIKETSONO KITOKA SUMI
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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR FRIDAY, THE 6<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]**

**[AT 2:00 PM]**

**BEFORE**

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

**[COURT NO: 26]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]**

## **ORDERS**

- |                          |  |  |
|--------------------------|--|--|
| 1. ELECTION PET. 10/2024 | TABA TEDIR<br><b>VERSUS</b><br>TOKO TATUNG               | KHOGEN BUI<br>T TORUM<br>PARSWAJYOTI DAS<br>NAIR<br>H RAHMAN<br>G ALAM |
| 2. I.A.(C) 155/2024      | TANI TOFFA<br><b>VERSUS</b><br>MAMA NATUNG               | PARSWAJYOTI DAS<br>NAIR  |
| <b>WITH</b>              |  |  |
| 3. ELECTION PET. 7/2024  | TANI TOFFA<br><b>VERSUS</b><br>MAMA NATUNG               | KHOGEN BUI<br>PARSWAJYOTI DAS<br>NAIR<br>G ALAM                        |
| <b>WITH</b>              |  |  |
| I.A.(C) 156/2024         | TANI TOFFA<br><b>VERSUS</b><br>MAMA NATUNG AND 4<br>ORS. | PARSWAJYOTI DAS<br>NAIR  |